



GAHC010214862021



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : WP(C)/6820/2021

INNACH ALI AND 243 ORS
S/O LT. AHAMMAD ALI, RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR, ASSAM
PIN- 784110.

2: ABDUL MAJID
S/O LT. AHAMMAD
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

3: MUJIBUR RAHMAN
S/O LT. JAHUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

4: SHANCHER ALI
S/O LT. AHAMMAD
RESIDENT OF VILLAGE-



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POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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5: AJIBUR RAHMAN
S/O LT ABDUL HAMID
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
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PIN- 784110.

6: HACHEN ALI
S/O LT ABDUL MAJID
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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7: MAHAMMAD ALI
S/O LT IMAN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
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8: AHAMMAD ALI
S/O LT IMAN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI



DISTRICT- SONITPUR
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PIN- 784110.

9: HAZRAT ALI
S/O LT SHAMED ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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10: NURJAMAL HOQUE
S/O LT IMAN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
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11: HABIBUR ALI
S/O SHANCHER ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

12: KURMAN ALI
S/O LT. SULMAN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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13: ABDUL HAMID
S/O LT. IMAN ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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14: RABIKUL ISLAM
S/O JAHUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
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15: KHAIRUL ISLAM
S/O ABDUL JALIL
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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16: ISLAM ALI
S/O HACHEN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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17: JIYABUR RAHMAN
S/O NURUL ISLAM
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU



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18: NURUL ISLAM
S/O LT ACHAMAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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19: NUR HUSSAIN
S/O SAMED ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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20: JALAL UDDIN
S/O ABDUL KHALEK
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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21: SAHED ALI
S/O LT. USMAN ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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DISTRICT- SONITPUR



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22: ABDUL KADIR
S/O LT. HASMAT ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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23: NURUL AMIN
S/O LT. HASMAT ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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24: ABDUL RAHIM
S/O LT. PIRU KHA
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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25: HACHEN ALI
S/O LT. CHAHAR ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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26: NUR ISLAM



S/O LT. SAMIR ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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27: CHAHIDUL ISLAM
S/O HACHEN ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
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28: GULGAR HUSSAIN
S/O ABDUL ABUL
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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29: AHIJUL HOQUE
S/O ABDUL AWAL
RESIDENT OF VILLAGE-
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30: CHAHIDUL ISLAM
S/O SHANCHER ALI
RESIDENT OF VILLAGE-
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POLICE STATION - DHEKIAJULI
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31: SAHID JAMAL
S/O LT ABDUL KALAM
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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32: CHER ALI
S/O LT. CHULEMAN ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
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33: KUDDUCH ALI
S/O LT. FAJAL ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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34: JAHED ALI
S/O LT. CHABED ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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35: MIYA HUCHEN
S/O LT. ABDUL MAJID
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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36: JAMAL UDDIN
S/O CHIRAJ ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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37: BAKKA ALI
S/O LT. RUSTAM ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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38: MANNACH ALI
S/O LT. RUSTAM ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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39: AFIR UDDIN
S/O LT. ABDUL KHA ALI



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40: KARIM ALI
S/O LT. ABDUL KHA ALI
RESIDENT OF VILLAGE-
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41: HABIJ UDDIN
S/O LT. ABDUL KHA
RESIDENT OF VILLAGE-
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42: SHAMAUDDIN
S/O LT. ABDUL KHA
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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43: SAIFUL ISLAM
S/O MOHIN KHA
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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44: MAHIN KHA
S/O LT. ABDUL KHA
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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45: CHAFIKUL ISLAM
S/O MOHIN KHA
RESIDENT OF VILLAGE-
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46: SHAHIDUL ISLAM
S/O ABDUL KHALEK
RESIDENT OF VILLAGE-
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47: AJIJUR RAHMAN
S/O LT. ABDUL KHALEK UDDIN
RESIDENT OF VILLAGE-
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48: ABDUL HEKIM
S/O IMAN ALI
RESIDENT OF VILLAGE-
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49: KHAJUL UDDIN
S/O LT. MAIN UDDIN
RESIDENT OF VILLAGE-
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50: MAIN UDDIN KHA
S/O CHAYRAT KHA
RESIDENT OF VILLAGE-
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51: AKKASH ALI
S/O LT. IMAN ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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52: JAKIR ALI
S/O REJIA KHATUN
RESIDENT OF VILLAGE-



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53: AHIJUL RAHMAN
S/O AKKASH ALI
RESIDENT OF VILLAGE-
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54: HABIBUR RAHMAN
S/O CHAMED ALI
RESIDENT OF VILLAGE-
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55: HAIJUL ISLAM
S/O AKKASH ALI
RESIDENT OF VILLAGE-
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56: NIJAMUDDIN ALI
S/O AKKASH ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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57: AFAZ UDDIN
S/O LT. MAIN UDDIN
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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58: JAINAL UDDIN
S/O LT. ABDUL ALI
RESIDENT OF VILLAGE-
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59: HABIBUR RAHMAN
S/O CHAMED ALI
RESIDENT OF VILLAGE-
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MOUZA- BARCHALLA
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60: KHAIRUL ISLAM
S/O ABDUL MALEK
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
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61: CHAMED ALI
S/O HABEJ ALI
RESIDENT OF VILLAGE-
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POLICE STATION - DHEKIAJULI
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62: CHAIFUL HUSSAIN
S/O ABAL HUSSAIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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63: ABDUL MUTLAB
S/O LT. IMAN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
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64: SURHAB ALI
S/O LT. OWHAD ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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65: FAKARUDDIN ALI
S/O CHABDUL ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU



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66: HABIJ UDDIN ALI
S/O AKKASH ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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67: NIJAM UDDIN
S/O LT. MAFIZ UDDIN
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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68: MUNCHUR ALI
S/O JABED ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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69: BACHIR UDDIN
S/O ABDUL MUTALEB
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR



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70: SAIDUL ISLAM
S/O LT SAMIR ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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71: MALEK UDDIN
S/O LT CHAIMUDDIN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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72: SIRAJ ALI
S/O LT. ABDUL KHA
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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73: AMIR
S/O CHAYARAD KHA
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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74: JALAL UDDIN



S/O CHIRAJ ALI
RESIDENT OF VILLAGE-
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75: NIJAM UDDIN
S/O LT. MAINUDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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76: JUBED ALI
S/O LT. HACHMAT ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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77: KHAIRUL HAQUE
S/O IDDISH ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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78: JAFAR ALI
S/O CHAYRAT KHA
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM



MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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79: FAKAR ISLAM
S/O SAMIR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
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80: BAHARUL ISLAM
S/O LT. ANSAR ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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POLICE STATION - DHEKIAJULI
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81: RAFIQUUL HOQUE
S/O LT. CHAHER UDDIN
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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82: NABI HUSSAIN
S/O LT. ABDUL ALI KHA
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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83: MANTAJ ALI
S/O JUBED ALI
RESIDENT OF VILLAGE-
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POST OFFICE - FARSIPAM
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84: AHIDUL ISLAM
S/O LT. IMAN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

85: IDDISH ALI
S/O LT. HASMAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

86: MAINUL HOQUE
S/O LT. SAHAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

87: LAL MIA
S/O LT. MAPSI BEPARI



RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

88: SHEKHAMBAR ALI
S/O LATE KABEJ ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

89: ABDUL HASIM
S/O LT. HASEN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

90: ABEL ALI
S/O LT. JAHUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

91: TOTA MIA
S/O LT. HASEN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA



POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

92: SHAHA ALI
S/O LT. KAFIL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

93: JUBABDA KHATUN
W/O CHALU MIYA
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

94: JAYNAL ABDIN
S/O KHOKA MIYA
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

95: ABDUL RAHMAN
S/O LT. BANEJ ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.



96: ABDUL KASEM
S/O LT. KUMAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

97: KAJIMUDDIN
S/O LT. KEYAMAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

98: ABDUL RAHMAN
S/O LT. KAFIL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

99: BASHAR ALI
S/O LT. SUKUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

100: ABDUL KARIM
S/O LT. SUKUR ALI
RESIDENT OF VILLAGE-



NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

101: MAINUL HAQUE
S/O LT. KHUKA MIYA
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

102: IMAN ALI
S/O LT. SUKUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

103: NILBAR
S/O LT. SABED ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

104: CHALU MIYA
S/O LT. KAFIL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI



DISTRICT- SONITPUR
ASSAM
PIN- 784110.

105: KALIM UDDIN
S/O LT. KAFIL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

106: SAN MIYA
S/O LT. KAFIL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

107: SANGSER ALI
S/O LATE BABAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

108: KAJIMUDDIN
S/O LT. ALI MAHAMMAD
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.



109: ABUL HUSSAIN
S/O LT. MANIR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

110: TARA MIYA
S/O LT. HASEN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

111: HAKMAT ALI
S/O LT. SATTAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

112: FULFULI NISSA
W/O LT. SATTAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

113: JASIMUDDIN
S/O LT. KIYAMAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU



POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
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PIN- 784110.

114: JAYNAL ABDIN
S/O LT. HAZRAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

115: RAHMAN ALI
S/O LT. KADIR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

116: MAHAMMAD ALI
S/O LT. RAHMAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

117: HANIF ALI
S/O LT. SUKUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR



ASSAM
PIN- 784110.

118: ABUL KASEM
S/O SAIJUDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

119: AKABBAR ALI
S/O SAIMUDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

120: INSAN ALI
S/O LT MIYAJAN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

121: LAL MIYA
S/O LT. CHOID MIYA
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

122: KADIR ALI



S/O LT. RAFAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

123: KADIR ALI
S/O LT. RAFAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

124: HUSSAIN ALI
S/O SARAFAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

125: NAZRUL ISLAM
S/O LT. RAJAB ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

126: HABIBAR RAHMAN
S/O LT. RAJAB ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM



MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

127: KHAJUL UDDIN
S/O LT. ABDUL HEKIM
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

128: UMED ALI
S/O FAJAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

129: BAHARUL ISLAM
S/O LT. RAJAB ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

130: AINUL UDDIN
S/O ADAM ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM



PIN- 784110.

131: AZIZUL HOQUE
S/O JAINAL ABDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

132: JIYABUR RAHMAN
S/O UMED ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

133: AFIYA KHATUN
MAJIBAR RAHMAN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

134: GULZAR HUSSAIN
S/O HAREJ ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

135: HASNARA KHATUN
W/O HAREJ ALI



RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

136: ABDUL AZIZ
LT. ABDUL MAZID
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

137: SOIMUDDIN ALI
S/O LT. BABAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

138: JALAL UDDIN
S/O LT. AKKASH ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

139: SARAR ALI
S/O ABDUL HELIM
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA



POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

140: ABDUL SALAM
S/O LT. SUKUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

141: JAKIR HUSSAIN
S/O JALIM UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

142: JALAL UDDIN
S/O JALIM UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

143: NUR HUSSAIN
S/O ABDUL HELIM
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.



144: RAHUL AMIN
S/O LT. JUBED ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

145: KADIR ALI
S/O LT. RAHAM ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

146: RAHIMA KHATUN
W/O MUJIBUR RAHMAN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

147: ABDUL KACHEM
S/O HUSSAIN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
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148: ABDUL MATIN
S/O LT. RES UDDIN
RESIDENT OF VILLAGE-



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POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
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PIN- 784110.

149: ABDUL HELIM
S/O LT. ABDUL KARIM
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

150: ICHAB ALI
S/O LT. SUKUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

151: MAHAMMADA ALI
S/O LT. SUKUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

152: JASOM UDDIN
S/O LATE DANES ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI



DISTRICT- SONITPUR
ASSAM
PIN- 784110.

153: JAHUR UDDIN
S/O MAHAMMAD ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

154: MAHAR UDDIN
S/O LT. MAHAMMAD ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

155: IMRAJUL HAQUE
S/O LT JALAL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

156: CHULEMA KHATUN
W/O LT. JALAL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.



157: TAHER ALI
S/O MAHAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

158: ALAM ALI
S/O SAMAD ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

159: GULJAR HUSSAIN
S/O LT AKBAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

160: ANOWAR HUSSAIN
S/O LT JALAL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

161: ABDUL KARIM
S/O HABEJ ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU



POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

162: HABIBUR RAHMAN
S/O SAHAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

163: MAHIBUR RAHMAN
S/O SAHAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

164: ABDUL HAI
S/O LT. NUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

165: ABU TALEB
S/O SAHAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR



ASSAM
PIN- 784110.

166: MAIDUL ISLAM
S/O SAHAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

167: ABDUL RAHMAN
S/O LT. NUR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

168: ABDUL MUTALEB
S/O SAHAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

169: SAHIDUL ISLAM
S/O SAHAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

170: ABDUL HAI



S/O LT ABED ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

171: AJIT ALI
S/O LT ICHAB ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

172: ABDUL RAHMAN
S/O LT. AMIR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

173: JIYABAR RAHMAN
S/O JALAL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

174: ABDUL ALI
SON ABDUL RAHMAN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM



MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

175: JAMAL UDDIN
S/O KITAB ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

176: MAHIJ ALI
S/O LT ABDUL MANNASH
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

177: SAMSUL HOQUE
S/O LT ICHAB ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

178: ATIBUR RAHMAN
S/O JALAL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM



PIN- 784110.

179: HOBIBUR RAHMAN
S/O JALAL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

180: SADDAM HUSSAIN
S/O JALAL UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

181: ISRAFIL
S/O LT MAHAMMAD ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

182: HASMAT ALI
S/O LT. AHED ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

183: HABIBUR RAHMAN
S/O LT. ACHAR RAHMAN



RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

184: MUJAMEL HOQUE
S/O ABU SUFIYAN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

185: ABU SUFIYAN
S/O LT. ABDUL GAFUR SIDDI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

186: OMAR ALI
S/O LT. ABED ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

187: OACHMAN ALI
S/O LT. ACHAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA



POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

188: AMINUL HOQUE
S/O MUSTAFA ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

189: HEJRA KHATUN
W/O RIYAJ UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

190: HAZARAT ALI
S/O LT. HASMAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

191: JAFAR ALI
S/O LT. TAMIR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.



192: MAHIJUL HOQUE
S/O NURUL ISLAM
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

193: HASMAT ALI
S/O LT. ABBAS ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

194: MUNAHAR ALI
S/O LT. KADU BEPARI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

195: KADDUS ALI
S/O LT. TAMIR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

196: KACHEM ALI
S/O URMAT ALI
RESIDENT OF VILLAGE-



NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

197: NABI HUSSAIN
S/O LT. ASAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

198: ABUL HUSSAIN
S/O KADDUS ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

199: RAFUL AMIN
S/O ACHAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

200: FAYJ UDDIN
S/O GIYAS UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI



DISTRICT- SONITPUR
ASSAM
PIN- 784110.

201: AHAMMAD ALI
S/O ABDUL JALIL
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

202: ABDUL KALAM
S/O LT RAHAM ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

203: NUR ALAM
S/O ABDUL JALIL
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

204: RIAZ UDIN
S/O ABDUL KARIM
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.



205: ORMAT ALI
S/O LT ALI HUSSAIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

206: AMRUL HUSSAIN
S/O TAHAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

207: NABAJUL HOQUE
S/O LT. EKUV ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

208: SAHAB UDDIN
S/O LT ABDUL REJJAK
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

209: RAYCH UDDIN
S/O LT. CHAMSUDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU



POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

210: MOFIJ UDDIN
S/O LT. SAMSUDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

211: MUJIBUR RAHMAN
S/O CHAHAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

212: IEBRAHIM ALI
S/O LT. MAHAMMAD ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

213: NOOR MAHAMMAD
S/O ABDUL JALIL
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR



ASSAM
PIN- 784110.

214: HARUN RACHID
S/O ABDUL JALIL
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

215: KULCHUN BIBI
W/O LT. ABDUL KADIR
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

216: RAFIKUL ISLAM
S/O ABDUL MATIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

217: TAZBINA KHATUN
W/O LT. ISAM UDDIN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

218: ABDUL LATIF



S/O JAFAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

219: ABDUL JALIL
S/O LT. OMAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

220: ABDUL RASHID
S/O REAS UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

221: RAFIKUL ISLAM
S/O ABDUL MANNAS
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

222: ASHADUL HOQUE
S/O LT. HASMAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM



MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

223: SARAFAT ALI
S/O LT HASMAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

224: KHALIL UDDIN
S/O ACHAR UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

225: RAIS UDDIN
S/O HABIJ UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

226: ACHIMON NESSA
W/O LT. HABIJ UDDIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM



PIN- 784110.

227: SAIFUL RAHMAN
S/O LT. KADDUS ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

228: JAMIR ALI
S/O LT. NABI HUSSAIN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

229: FAKAR UDDIN
S/O HAIDAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

230: KHALIL UDDIN
S/O ABDUL HAMID
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

231: ABDUL HAMID
S/O LT. ABDUL MANNAF



RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

232: CHAHIDUL ISLAM
S/O ABDUL HAMID
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

233: CHATTAR ALI
S/O LT. MATAB ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

234: REYAJ UDDIN
S/O ABUL FAJAL
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

235: JAYANAL ABDIN
S/O HUSSAIN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA



POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

236: JAHIRUL ISLAM
S/O HUSSAIN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

237: ABU MIYA
S/O HUSSAIN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

238: SAM MIYA
S/O HUSSAIN ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

239: SABA ALI
S/O BABAR ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

240: ABDUL AZIZ
S/O JABED ALI



RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

241: ABDUL KARIM
S/O LT. RAHAM ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

242: RUSTAM ALI
S/O LT ABDUR RAHMAN
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

243: SANGCHER ALI
S/O LT FULU MIYA
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

244: SHWARIF UDDIN
S/O RAHAMAT ALI
RESIDENT OF VILLAGE-
NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110



VERSUS

THE STATE OF ASSAM AND 3 ORS
REPRESENTED BY ITS COMMISSIONER AND SECRETARY, GOVERNMENT
OF ASSAM, REVENUE DEPARTMENT, DISPUR, GUWAHATI, ASSAM- 781006.

2:THE DEPUTY COMMISSIONER
SONITPUR
TEZPUR
ASSAM 784001

3:THE ADDITIONAL DEPUTY COMMISSIONER (REVENUE)
SONITPUR
TEZPUR
ASSAM 784001.

4:THE CIRCLE OFFICER
DHEKIAJULI REVENUE CIRCLE
DHEKIAJULI
SONITPUR ASSAM. PIN - 784110

Advocate for the Petitioners : Mr. S. Borthakur, Advocate

**Advocate for the Respondents : Mr. R. Borpujari, Advocate,
Mr. N. Goswami,
Govt. Advocate,**

BEFORE

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

Date of Hearing : 23.05.2023

Date of Judgment : 23.05.2023

JUDGMENT AND ORDER (ORAL)

Heard Mr. S. Borthakur, the learned counsel for the petitioners and Mr. R. Borpujari, the learned counsel appearing on behalf of the respondent No.1 as well as Mr. N. Goswami, the learned counsel



appearing on behalf of the respondent Nos.2 to 4.

2. The writ petition is taken up for disposal at the motion stage taking into account the various orders passed and the records being made available during the course of hearing.

3. The petitioners herein claim that their predecessors-in-interest have been in possession of certain Government land. There were various eviction proceedings initiated against the predecessors-in-interest of the petitioners for which a challenge was made before this Court in Civil Rule No.867/1982. It appears from the record that the learned Division Bench of this Court vide the judgment and order dated 21.07.1989 disposed of the said writ petition. While disposing of the said writ petition, the learned Division Bench of this Court took into account the submission so made by the learned counsel appearing on behalf of the petitioners in the said writ petition to the effect that those eviction notices have been issued to the petitioners therein without considering that their case were covered by the policy decision relating to settlement of agricultural land in the State of Assam which was made a part of the said writ petition as Annexure-3. The learned Division Bench of this Court taking into account that as to whether the petitioners in the said writ petition would come within the ambit of the said policy decision of the Government of Assam cannot be decided in the said proceedings gave the liberty to the respondents to take a decision as regards the question of settlement of the petitioners therein pursuant to the said policy decision. It was further made clear that if the cases of the petitioners therein did not fall within the ambit of the policy decision, the petitioners shall have to vacate the land under their possession for which such steps would be taken against them as is permissible under law. It

was further made clear that till a decision is taken by the authorities relating to the question of settlement on the basis of the policy decision, the possession of the petitioners therein should not be affected. Paragraph No.2 of the said judgment is reproduced herein under:

“2. Shri Sen submits that though eviction notices have been issued to the petitioner their case is covered by the policy decision relating to settlement of agricultural land in the State of Assam, vide Annexure 3 which is a copy of letter No.RSS.96/71/25 dated 29th November,1978. From the | materials on record we are not in a position to conclude whether the case of the petitioners is covered by the policy decision referred in the aforesaid Annexure. All that we would like to state is that if the case of the petitioners be covered by the policy decision as aforesaid their cases would be considered in the Light of the policy decision. If, however, their cases were not to fall within the ambit of the policy decision the petitioners shall have to vacate the land under their possession for which such steps would be taken against them as is permissible by law. The petitioners would not, however, be evicted till the question of settlement of the land with them as per the policy decision referred above is decided by the appropriate authority if they are as on today possessing the land in question.”

4. It is the case of the petitioner in the present writ petition that pursuant to that decision rendered by the learned Division Bench, some of the petitioners in the said writ petition, i.e. Civil Rule No.867/1982 were granted settlement/allotment. However in respect to the other petitioners whose successors-in-interest are the present petitioners, no information was available as regards their claim for settlement from the respondent authorities and the petitioners herein continued to reside over their land in their respective possession. It further appears on record that the Circle Officer, Dhekiajuli Revenue Circle on 15.11.2021 issued various notices directing the petitioners to vacate the encroached land within 15.12.2021.



The petitioners thereupon collectively submitted a representation before the Minister, Revenue and Disaster Management Department, Government of Assam through the Circle Officer, Dhekiajuli Revenue Circle which was duly received on 03.12.2021 by the Office of the Circle Officer, Dhekiajuli Revenue Circle.

5. From a perusal of the said representation it can be seen that the claim of the petitioners is on the basis of the judgment dated 21.07.1989 in Civil Rule No.867/1982. In paragraph No.9 of the said representation, it was the categorical case of the petitioners herein that the Government has allotted land to families of some of the petitioners in Civil Rule No.867/1982 as well as Civil Appeal No.509/1983. However, the Government have not allotted the land to the families of the petitioners including their parents and their families. It was also mentioned that the petitioners' parents and their families were also before this Court as well as in the Supreme Court, and therefore, it was the prayer of the petitioners herein in the said representation that they should also be granted allotment/settlement as has been given to other similarly situated persons pursuant to the judgment dated 21.07.1989 in Civil Rule No.867/1982.

6. It further appears that the petitioners filed the instant writ petition on 10.12.2021. When the instant writ petition was listed, this Court vide an order dated 15.12.2021, after recording the submissions of the petitioners, in the interim, directed that the respondents shall not take any coercive measures against the petitioners in terms with the eviction notices dated 15.11.2021 issued by the Circle Officer, Dhekiajuli Revenue Circle without disposing of the said representation of the petitioners that



was received by the Circle Officer, Dhekiajuli Revenue Circle on 03.12.2021. It further appears that this Court vide an order dated 15.12.2021 again fixed the matter on 02.02.2022. Thereupon, the interim order was extended and the writ petition was directed to be listed after two weeks. However, the matter has been listed today before this Court.

7. The learned counsel for the petitioners submitted that in view of the judgment dated 21.07.1989 passed in Civil Rule No.867/1982, the petitioners herein who are the successors-in-interest of the petitioners in Civil Rule No.867/1982 cannot be evicted without compliance to the directions so passed in the said judgment dated 21.07.1989 as to whether the predecessor-in-interest of the petitioners or the petitioners would be entitled to settlement/allotment in terms with the policy decision of the year 1978. The learned counsel for the petitioners' further submitted that the respondent authorities though had granted some allotment or settlement in respect to some of the petitioners in Civil Rule No.867/1982 but did not pass any order in favour of the predecessors of the petitioners or the petitioners herein. However, the petitioners continued to reside and the respondent authorities also allowed the petitioners to reside since 1989 till 2021. It was only on 15.11.2021 that individual notices were issued to the petitioners asking them to vacate the land within one month. It is under such circumstances that the petitioners had submitted a representation before the Minister, Revenue and Disaster Management Department, Government of Assam. It is, therefore, the submission of the learned counsel for the petitioners that issuance of the impugned notices is in violation to the judgment passed by the learned Division Bench dated 21.07.1989 passed in Civil Rule No.867/1982, and as such, the impugned



notices are nullity in the eye of law.

8. On the other hand, Mr. R. Borpujari, the learned counsel appearing on behalf of the Revenue and Disaster Management Department, Government of Assam submitted that pursuant to the representation so submitted on 03.12.2021, a detail enquiry proceedings was conducted by the Office of the Circle Officer, Dhekiajuli Revenue Circle as well as the Deputy Commissioner, Sonitpur and in pursuance thereto, an order was passed on 18.01.2022.

9. From a perusal of the order dated 18.01.2022 which was placed by the learned counsel for the Revenue Department, it does not transpires that the Deputy Commissioner, Sonitpur had passed the order in the manner stated in the judgment dated 21.07.1989 in Civil Rule No.867/1982. The directions passed by the learned Division Bench in the judgment dated 21.07.1989 in Civil Rule No.867/1982 was clear and unambiguous to consider as to whether the petitioners therein would be entitled to their claim for allotment or settlement in terms with the land policy, 1978. The said aspect however was not taken into consideration in the order dated 18.01.2022.

10. It can be seen from the instructions which were placed by Mr. R. Borpujari, the learned counsel appearing on behalf of the Revenue and Disaster Management Department that only four petitioners, i.e. petitioner No.51; petitioner No. 216; petitioner No. 241; petitioner No.145 and petitioner No.224 could not show their linkage with the petitioners in Civil Rule No.867/1982. But, the question which ought to have been decided by the authorities concerned as to whether the petitioners herein would be entitled to in terms with the land policy of 1978. At this stage, this Court



finds it relevant to take note of the submission of Mr. R. Borpujari, the learned Standing Counsel that presently, the State of Assam has a Land Policy, 2019 which hold the field for the purpose of ascertaining the entitlement for allotment/settlement and therefore the entitlement of the petitioners have to be considered in terms with the Land Policy, 2019. Taking into consideration that as the exercise by the Respondent Authorities is to be carried out now and the prevalent Land Policy, 2019 is holding the field, the exercise have to be carried out as per the Land Policy, 2019.

11. Be that as it may, it is relevant to take note of that as on the date of issuance of the impugned notices, i.e. 15.11.2021 there was no compliance to the judgment passed by the learned Division Bench in Civil Rule No.867/1982 dated 21.07.1989 in any manner whatsoever as can be discerned from the stand of the respondents itself in as much as it was only pursuant to the orders passed by this Court in the present proceedings that had resulted in the order dated 18.01.2022. Therefore, the said impugned notices dated 15.11.2021 being in contravention of the judgment dated 21.07.1989 passed by the learned Division Bench of this Court are therefore nullity in the eye of law, and accordingly, the said impugned notices are set aside and quashed.

12. As regards the order dated 18.01.2022, though there has been no challenge to the same as the same was passed after the filing of the instant writ petition, but the said order dated 18.01.2022 is not in conformity with the requirement of the judgment dated 21.07.1989 passed in Civil Rule No.867/1982 as already aforesaid.

13. Accordingly, the instant writ petition stands disposed of with the



following observations and directions:-

(i) The impugned notices so issued dated 15.11.2021 against the petitioners enclosed as Annexure-F Series are interfered with and accordingly set aside and quashed.

(ii) The order dated 18.01.2022 is not in consonance with the judgment passed by the learned Division Bench dated 21.07.1989 passed in Civil Rule No.867/1982 for which the same solely cannot be made the basis for eviction of the petitioners.

(iii) This Court grants the liberty to the State respondents to take fresh decision on the representation so submitted taking into account the further materials if so required after the initial enquiry which was conducted and to decide whether the petitioners fall within the ambit of the policy decision of the Government of Assam for allotment/settlement of land in terms with the policy decision presently prevalent, i.e. the Land Policy, 2019.

(iv) It is made clear that the respondents shall not reject the representation on technical grounds, i.e. on the ground that applications have not been filed as per the Land Policy, 2019. The respondents shall give reasonable opportunity to file application, if so required. The petitioners are also directed to file the requisite applications as required for their entitlement under the Land Policy, 2019.

(v) It is made clear that till a decision is not taken by the



respondent authorities in terms with the directions as given in clause (iii) & (iv) herein above, the respondent authorities shall not take any action of eviction against the petitioners.

(vi) It is, however, clarified that upon the decision so taken in terms of what has been mentioned in clause (iii) & (iv) herein above, the authorities shall be at liberty to such action as deem fit in accordance with law.

14. Mr. S. Borthakur, the learned counsel for the petitioners undertakes to pay the deficit court fee within 7 (seven) days from today.

JUDGE

Comparing Assistant